Title: Papers Laid on the Table of the House by Ministers/Members

संस्कृति मंत्री; तथा पर्यटन मंत्री (श्री गजेन्द्र सिंह शेखावत): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) इलाहाबाद संग्रहालय, प्रयागराज के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
 - (दो) इलाहाबाद संग्रहालय, प्रयागराज के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2403/18/25]

- (3) राष्ट्रीय संस्कृति निधि, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा<u>*</u> की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2404/18/25]

THE MINISTER OF THE **MINISTRY** STATE OF OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP; AND MINISTER OF MINISTRY OF STATE IN **EDUCATION (SHRI** THE CHAUDHARY): Hon. Chairperson, with your kind permission, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Assam, Guwahati, for the year 2022-2023.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Assam, Guwahati, for the year 2022-2023.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2405/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of School Education (Samagra Shiksha), Jaipur, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of School Education (Samagra Shiksha), Jaipur, for the year 2023-2024.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT2406 /18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha Abhiyan, Punjab, S.A.S. Nagar, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha Abhiyan, Punjab, S.A.S. Nagar, for the year 2023-2024.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2407/18/25]

- (7) (i) A copy each of the Annual Report (Hindi and English versions) of the STARS Scheme, Himachal Pradesh, Shimla, for the years 2022-2023 and 2023-2024.
 - (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the STARS Scheme, Himachal Pradesh, Shimla, for the years 2022-2023 and 2023-2024.

(8) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2408 /18/25]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha (Himachal Scheme Education Society), Shimla, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha (Himachal Scheme Education Society), Shimla, for the year 2023-2024.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2409/18/25]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha (Haryana School Shiksha Pariyojna Parishad), Panchkula, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha (Haryana School Shiksha Pariyojna Parishad), Panchkula, for the year 2023-2024.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 2410/18/25]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the STARS Scheme, Maharashtra (Maharashtra Prathmik Shikshan Sansthan), Mumbai, for the year 2022-2023.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the STARS Scheme, Maharashtra (Maharashtra Prathmik Shikshan Sansthan), Mumbai, for the year 2022-2023.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 2411/18/25]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Maharashtra (Maharashtra Prathmik Shikshan Sansthan), Mumbai, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Maharashtra (Maharashtra Prathmik Shikshan Sansthan), Mumbai, for the year 2023-2024.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 2412/18/25]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Samagra Shiksha, Andhra Pradesh, Vijayawada, for the year 2022-2023.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samagra Shiksha, Andhra Pradesh, Vijayawada, for the year 2022-2023.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 2413/18/25]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) (एक) नेशनल काउंसिल ऑफ एप्लाइड इकोनोमिक रिसर्च, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल काउंसिल ऑफ एप्लाइड इकोनोमिक रिसर्च, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2414/18/25]

- (3) (एक) मद्रास स्कूल ऑफ इकोनॉमिक्स, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
 - (दो) मद्रास स्कूल ऑफ इकोनॉमिक्स, चेन्नई के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2415 /18/25]

- (5) (एक) सेंटर फॉर पॉलिसी रिसर्च, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
 - (दो) सेंटर फॉर पॉलिसी रिसर्च, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2416/18/25]

(7) (एक) सामाजिक और आर्थिक परिवर्तन संस्थान, बंगलौर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे

- (दो) सामाजिक और आर्थिक परिवर्तन संस्थान, बंगलौर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2417/18/25]

- (9) (एक) इंस्टीट्यूट फॉर स्टडीज इन इन्डस्ट्रियल डेवलपमेंट, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) इंस्टीट्यूट फॉर स्टडीज इन इन्डस्ट्रियल डेवलपमेंट, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (10) उपर्युक्त (9) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(11)

[Placed in Library, See No. LT 2418/18/25] (एक) सेंटर फॉर डेवलपमेंट इकोनॉमिक्स, दिल्ली के वर्ष

2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे

(दो) सेंटर फॉर डेवलपमेंट इकोनॉमिक्स, दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा (12) उपर्युक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2419/18/25]

- (13) (एक) भारत में आवास की प्रवृत्ति एवं प्रगति, 2024, राष्ट्रीय आवास बैंक, नई दिल्ली के प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 - (दो) भारत में आवास की प्रवृत्ति एवं प्रगति, 2024, राष्ट्रीय आवास बैंक, नई दिल्ली के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2420/18/25] (14) बीमा अधिनियम, 1938 की धारा 114 क(3) तथा बीमा विनियामक और विकास प्राधिकरण अधिनियम, 1999 की धारा 27 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) भारतीय बीमा विनियामक और विकास प्राधिकरण (बैठकें) (संशोधन) विनियम, 2025 जो दिनांक 3 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.आईआरडीएआई/ विनियम/1/208/2025 में प्रकाशित हुए थे।
- (दो) भारतीय बीमा विनियामक और विकास प्राधिकरण (बीमा सलाहकार समिति) (संशोधन) विनियम, 2025 जो दिनांक 3 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.आईआरडीएआई/ विनियम/2/209/2025 में प्रकाशित हुए थे।

- (तीन) भारतीय बीमा विनियामक और विकास प्राधिकरण (पुनर्बीमा सलाहकार सिमिति) (संशोधन) विनियम, 2025 जो दिनांक 3 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.आईआरडीएआई/विनियम/3/210/2025 में प्रकाशित हुए थे।
- (चार) भारतीय बीमा विनियामक और विकास प्राधिकरण (विनियमित संस्थाओं द्वारा सूचना का अनुरक्षण और प्राधिकरण द्वारा सूचना का साझाकरण) विनियम, 2025 जो दिनांक 3 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.आईआरडीएआई/विनियम/4/211/2025 में प्रकाशित हुए थे।
- (पांच) भारतीय बीमा विनियामक और विकास प्राधिकरण (विनियामक सैंडबॉक्स) विनियम 2025 जो दिनांक 3 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.आईआरडीएआई/ विनियम/5/212/2025 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 2421/18/25] (15) प्रादेशिक ग्रामीण बैंक अधिनियम, 1976 की धारा 23क की उप-धारा (4) के अंतर्गत अधिसूचना संख्या का.आ.600(अ) जो दिनांक 4 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुई थी, तथा जो तेलंगाना राज्य में संचालित तेलंगाना ग्रामीण बैंक और आंध्र प्रदेश ग्रामीण विकास बैंक के एक भाग के समामेलन के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2422/18/25] (16) प्रादेशिक ग्रामीण बैंक अधिनियम, 1976 की धारा 30 की उप-धारा (2) के अंतर्गत मणिपुर ग्रामीण बैंक (अधिकारी एवं

कर्मचारी) सेवा (संशोधन) विनियम, 2024 जो दिनांक 29 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.एमआरबी/ईएसटीडी/ 1/2025 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2423/18/25]

(17) सीमाशुल्क अधिनियम, 1962 की धारा 143कक के साथ पिठत धारा 157 के अंतर्गत जारी सीमाशुल्क (प्राधिकृत आयातक परिसर में भंडारण और निकासी के लिए आगमन पर संचलन) विनियम, 2025 जो दिनांक 17 फरवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 823(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 2424/18/25]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Madam, with your kind permission, on behalf of Sushri Shobha Karandlaje, I rise to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 40 of the Industrial Disputes Act, 1947:-

- (1) S.O.992(E) published in Gazette of India dated 27th February, 2025, declaring the services of the industry engaged in Manufacturing of Alumina and Aluminum and Mining of Bauxite to be a public utility service for the purposes of the Industrial Disputes Act, 1947 for a period of six months from the date of publication of this Notification in the Official Gazette.
- (2) S.O.5364(E) published in Gazette of India dated 11th December, 2024, declaring the services of the industry engaged in the Coal Industry to be a public utility service for the purposes of the Industrial

Disputes Act, 1947 for a further period of six months with effect from the 28th December, 2024.

- (3) S.O.5513(E) published in Gazette of India dated 20th December, 2024, declaring the services engaged in the industry of Defence establishments to be a public utility service for the purposes of the Industrial Disputes Act, 1947 for a further period of six months with effect from the 24th day of December, 2024.
- (4) S.O.5362(E) published in Gazette of India dated 11th December, 2024, declaring the services engaged in the Banking industry to be a public utility service for the purposes of the Industrial Disputes Act, 1947 for a further period of six months with effect from the 15th December, 2024.
- (5) S.O.5363(E) published in Gazette of India dated 11th December, 2024, declaring the services of the industry engaged in the Industrial establishments manufacturing or producing Nuclear Fuel and components, Heavy Water and Allied Chemicals and Atomic Energy to be a public utility service for the purposes of the Industrial Disputes Act, 1947 for a further period of six months with effect from the 28th December, 2024.

[Placed in Library, See No. LT 2425/18/25]

- (6) S.O.5514(E) published in Gazette of India dated 20th December, 2024, declaring the services engaged in the Uranium Industry to be a public utility service for the purposes of the Industrial Disputes Act, 1947 for a period of six months from the date of publication of this Notification in the Official Gazette.
- (7) S.O.5361(E) published in Gazette of India dated 11th December, 2024, declaring the services of the industry engaged in Food stuffs to be a public utility service for the purposes of the Industrial

- Disputes Act, 1947 for a period of six months from the date of publication of this Notification in the Official Gazette.
- (8) S.O.518(E) published in Gazette of India dated 29th January, 2025, notifying extension of period specified in the Notification No. S.O. 3046(E) dated the 30th July, 2024 for a further period of six months from the 30th January, 2025 during which the services engaged in the said industrial undertakings to be a public utility service for the purposes of the Industrial Disputes Act, 1947.
- (9) S.O.821(E) published in Gazette of India dated 14th February, 2025, notifying extension of period specified in the Notification No. S.O. 3494(E) dated the 16th August, 2024 for a further period of six months from the 16th February, 2025 during which the services engaged in the organization of Container Corporation of India Limited (CONCOR) to be a public utility service for the purposes of the Industrial Disputes Act, 1947.
- (10) S.O.815(E) published in Gazette of India dated 14th February, 2025, notifying extension of period specified in the Notification No. S.O. 3495(E) dated the 16th August, 2024 for a further period of six months from the 17th February, 2025 during which the services engaged in the said industries, mentioned therein, to be a public utility service for the purposes of the Industrial Disputes Act, 1947.

[Placed in Library, See No. LT 2426/18/25]

(11) S.O.865(E) published in Gazette of India dated 18th February, 2025, notifying extension of period specified in the Notification No. S.O. 3493(E) dated the 16th August, 2024 for a further period of six months from the 19th February, 2025 during which the services engaged in the said Industrial undertaking, mentioned therein, to be

- a public utility service for the purposes of the Industrial Disputes Act, 1947.
- (12) S.O.993(E) published in Gazette of India dated 27th February, 2025, notifying extension of period specified in the Notification No. S.O. 3646(E) dated the 28th August, 2024 for a further period of six months from the 28th February, 2025 during which the services engaged in the said Industrial undertaking, mentioned therein, to be a public utility service for the purposes of the Industrial Disputes Act, 1947.

[Placed in Library, See No. LT 2427/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Hon. Chairperson, with your kind permission, I rise to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2023-2024, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2428/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Patna, for the year 2023-2024.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2429/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Shillong, Shillong, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Shillong, Shillong, for the year 2023-2024.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2430/18/25]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Calcutta, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Calcutta, Kolkata, for the year 2023-2024.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 2431/18/25]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2023-2024.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 2432/18/25]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Kashipur, Udham Singh Nagar, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Kashipur, Udham Singh Nagar, for the year 2023-2024.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 2433/18/25]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2023-2024.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 2434/18/25]

- (15) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2023-2024, together with Audit Report thereon.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 2435/18/25]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Dharwad, Dharwad, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Dharwad, Dharwad, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Dharwad, Karnataka, for the year 2023-2024.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 2436/18/25]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizwal, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizwal, for the year 2023-2024.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 2437 /18/25]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-2024, together with Audit Report thereon.
 - (iii) A copy of Review (Hindi and English versions) by the Government of the working of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-2024.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 2438/18/25]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of theMahatma Gandhi Central University, East Champaran, for the year 2022-2023.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mahatma Gandhi Central University, East Champaran, for the year 2022-2023, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Central University, East Champaran, for the year 2022-2023.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 2439/18/25]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Central University, East Champaran, for the year 2023-2024.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Central University, East Champaran, for the year 2023-2024.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 2440/18/25]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2023-2024.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 2441/18/25]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Ranchi, Ranchi, for the year 2023-2024.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Ranchi, Ranchi, for the year 2023-2024.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 2442/18/25]

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bodh Gaya, Gaya, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Bodh Gaya, Gaya, for the year 2023-2024.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 2443/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI HARSH MALHOTRA): Respected Chairperson, Madam, with your permission, I beg to lay on the Table a copy of the Competition Commission of India (Manner of Recovery of Monetary Penalty) Regulations, 2025 (Hindi and English versions) published in Notification No.F.No.CCI/Reg.-R.R./2024-25 in Gazette of India dated 27th February, 2025, under sub-section (3) of Section 64 of the Competition Act, 2002.

[Placed in Library, See No. LT 2444/18/25]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदया, श्रीमती निर्मला सीतारमण जी की ओर से, मैं सीमा शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत अधिसूचना संख्या 19/2025-सीमा शुल्क जो दिनांक 22 मार्च, 2025 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा प्याज (एचएस0703 10) पर निर्यात शुल्क को 20 प्रतिशत से घटाकर शून्य करने के लिए दिनांक 01 मार्च, 2011 की अधिसूचना संख्या 27/2011- सीमा शुल्क में कतिपय संशोधन किए गए हैं, की एक प्रति तथा एक व्याख्यात्मक ज्ञापन सभा पटल पर रखता हूँ।